

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. NO. 271 of 2016 IN
DFR NO. 442 OF 2016**

Dated: 16th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Bangalore Electricity Supply Company ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Sanjay M.Nuli
Mr. Manish Gupta

ORDER

**I.A. NO. 271 of 2016
(Appl. for condonation of delay in re-filing)**

Issue notice to the respondents returnable on 07.07.2016. Dasti, in addition, is permitted.

List the matter on **07.07.2016.**

**(I.J. Kapoor)
Technical Member**
ts/dk

**(Justice Ranjana P. Desai)
Chairperson**